

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 321
254/241/242/ND/18

IN THE MATTER OF:

Mr. Shish Pal Yadav & Ors.

.....APPLICANT/PETITIONER

Vs

M/s. BE Device Engineering Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 241/242

Order delivered on 03.06.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Shishpal Yadav; CA. Mr. Sudhir Kumar Dash,
Adv. Richa Singh Adv. Surbhi Bhaskar

For the Respondent : Mr. Vipin Singh, Advocate for R-1

HYBRID HEARING (PHYSICAL & VC)

ORDER

Learned Counsel appears for the Petitioner. Mr. Varun Sharma, Learned Counsel appears for the Respondent Nos. 2 to 7. Mr. Karan Mehta, Learned Counsel appears for the Respondent No. 8. The Respondent Nos. to 2 to 8 are directed to file/bring on record the reply affidavit within one week.

List the matter on **12.08.2024**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**